

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 698
TO BE ANSWERED ON 5TH February, 2021**

OUTBREAK OF COVID-19

**698. SHRI THIRUNAVUKKARASAR SU:
SHRI Y.S. AVINASH REDDY:
SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:
SHRI P.C. GADDIGOUDAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a large number of people in the country have been traced, tested, treated, recovered and died with the outbreak of COVID-19 pandemic including mutant strain from United Kingdom;
- (b) if so, the details thereof, State/UT-wise;
- (c) the details of financial, medical and other assistance provided by the Government to the States/ UTs in order to overcome this viral disease;
- (d) whether India has also rolled out new vaccine for COVID-19 pandemic;
- (e) if so, the details thereof and the plan of action initiated for its distribution to the States/UTs to control the disease;
- (f) whether the Government has taken note that new Strain of Corona Virus is spreading in the country, if so, the details thereof; and
- (g) the precautionary measures being taken by the Government to avoid its spread in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Total number of people tested and found positive in India as on 3rd February 2021 is 1,07,77,284. The State/UT-wise details of persons total cases tested positive, recovered and died is at **Annexure I**.

Till 28th January 2021, 136 travelers and their contacts have been tested positive for UK strain in India. State-wise details are:

Andhra Pradesh	1
Delhi	27
Goa	4
Gujarat	11
Haryana	6
Karnataka	14
Kerala	10
Ladakh (UT)	1
Madhya Pradesh	2
Maharashtra	11
Odisha	3
Punjab	4
Rajasthan	4
Tamil Nadu	9
Telangana	7
Uttar Pradesh	17
Uttarakhand	1
West Bengal	1
Case details awaited	3

(c): Under the 'India COVID19 Emergency Response and Health System Preparedness package' of Rs 15,000 crores has been approved by the Cabinet on 22nd April 2020 with an objective to prevent, detect and respond to the threat posed by COVID-19. As up to 15th January 2021, Rs 11, 361.67 Crores have been utilized for the same. Of this, Rs.6309.90 crore has been released to the States/UTs, through Agency - National Health Mission (NHM). The details are given at **Annexure-II**.

In addition, States are being supported in terms of supply of logistics. So far 1.69 crore of PPE Kits, 4.08 crores N-95 masks, 11.16 crore tablets of Hydroxychloroquine, 36,948 ventilators and 1,02,400 oxygen cylinders have been supplied to States/UTs/ Central Government hospitals so far (as reported on 2nd February 2021). In addition, oxygen concentrators are also being supplied to States.

(d): Yes, COVID-19 vaccination has been launched in India on 16th January 2021.

(e): The National Expert Group on Vaccine Administration for COVID-19 (NEGVAC) has been established, which provides guidance on all aspects of COVID-19 vaccination including prioritization of population groups, procurement and inventory management, vaccine selection, vaccine delivery and tracking mechanism etc.

The supply of COVID -19 vaccine is based on the number of beneficiaries registered under priority group for vaccination in Co-WIN portal.

(f) & (g): Yes, Government of India has taken note of mutant strain of SARS-CoV-2 reported from United Kingdom.

Government of India has taken a number of steps to prevent spread of mutant SARS-CoV-2 variant spread in the country:

- i. All flights to UK were banned till from December 23, 2020 to 7th January 2021.
- ii. A surveillance system has been put in place to identify new UK variant of COVID 19 among those with travel history to UK from 23rd December 2020. States / UTs have been advised to maintain strict surveillance of Whole Genome Sequencing of cases.
- iii. Resumption of limited international flight services to/from UK has been allowed with effect from 8th January 2021 in a calibrated manner by initially allowing flight movement to/from UK to five international airports i.e. Delhi, Mumbai, Bengaluru, Hyderabad and Chennai only.
- iv. All the passengers arriving from U.K. should be carrying Negative RT-PCR Test Report for which test should have been conducted within 72 hours prior to undertaking the journey.
- v. All international passengers who arrived in India from UK or transit through UK are again mandatorily tested for COVID-19 by RT-PCR at the airport.
- vi. All passengers and their contacts who tested positive for RT-PCR are isolated, their samples are sent for whole genome sequencing to detect UK variant.
- vii. All international passengers who test negative at Airports are quarantined for 14 days.
- viii. Detailed guidelines are available at: <https://www.mohfw.gov.in/pdf/ExtensionofvalidityofStandardOperatingProcedureforEpidemiologicalSurveillance&ResponseforthenewvariantofSARSCoV2.pdf>

Annexure I

State/UT-wise details of persons total COVID-19 cases tested positive, recovered and died (as on 3rd February 2021)

S. No.	Name of State / UT	Active Cases	Cured/Discharged/ Migrated	Deaths	Total cases
1	Andaman and Nicobar Islands	0	4932	62	4994
2	Andhra Pradesh	1197	879651	7156	888004
3	Arunachal Pradesh	11	16762	56	16829
4	Assam	1793	214285	1083	217161
5	Bihar	802	257474	1505	259781
6	Chandigarh	182	20462	335	20979
7	Chhattisgarh	4173	298135	3711	306019
8	Dadra and Nagar Haveli and Daman and Diu	4	3392	2	3398
9	Delhi	1217	623256	10858	635331
10	Goa	768	52039	768	53575
11	Gujarat	3203	254531	4389	262123
12	Haryana	1055	263989	3023	268067
13	Himachal Pradesh	365	56242	980	57587
14	Jammu and Kashmir	668	121988	1938	124594
15	Jharkhand	489	117229	1075	118793
16	Karnataka	5943	922004	12223	940170
17	Kerala	69409	865168	3776	938353
18	Ladakh	66	9530	130	9726
19	Lakshadweep	63	56	0	119
20	Madhya Pradesh	2423	249193	3815	255431
21	Maharashtra	42830	1936305	51139	2030274
22	Manipur	138	28568	371	29077
23	Meghalaya	56	13565	147	13768
24	Mizoram	33	4334	9	4376
25	Nagaland	55	11958	88	12101
26	Odisha	928	332377	1906	335211
27	Puducherry	286	38186	651	39123
28	Punjab	2122	165924	5628	173674
29	Rajasthan	1798	313108	2768	317674
30	Sikkim	85	5876	135	6096
31	Tamil Nadu	4517	822468	12367	839352
32	Telangana	2008	291312	1604	294924
33	Tripura	15	32945	391	33351
34	Uttarakhand	1043	93533	1651	96227
35	Uttar Pradesh	5007	586967	8668	600642
36	West Bengal	5305	554887	10188	570380
Total		160057	10462631	154596	10777284

Central Release of Grants in aid under the India COVID-19 Emergency Response and Health System Preparedness Package during the FY 2020-21 (As on 15th January 2021)

S. No.	State/UT	Fund release (In. Rs. Crore)
1	Andaman & Nicobar Islands	11.57
2	Andhra Pradesh	324.27
3	Arunachal Pradesh	19.13
4	Assam	180.04
5	Bihar	164.92
6	Chandigarh	17.14
7	Chhattisgarh	74.21
8	Dadra & Nagar Haveli and Daman & Diu	2.46
9	Delhi	651.46
10	Goa	11.49
11	Gujarat	273.46
12	Haryana	157.35
13	Himachal Pradesh	47.9
14	Jammu & Kashmir	167.52
15	Jharkhand	57.53
16	Karnataka	303.69
17	Kerala	453.56
18	Ladakh	36.52
19	Lakshadweep	0.4
20	Madhya Pradesh	256.94
21	Maharashtra	592.82
22	Manipur	14.99
23	Meghalaya	12.46
24	Mizoram	8.11
25	Nagaland	8.21
26	Orissa	109.13
27	Puducherry	7.06
28	Punjab	143.46
29	Rajasthan	285.01
30	Sikkim	5.44
31	Tamil Nadu	773.24
32	Telangana	353.13
33	Tripura	17.58
34	Uttar Pradesh	474.78
35	Uttarakhand	61.46
36	West Bengal	231.46
	Grand Total	6,309.90

Note:

1. For the FY 2020-21, the UT of Dadra & Nagar Haveli and Daman & Diu have been combined.
2. Release for the F.Y. 2020-21 is updated upto 21.01.2021 and is provisional.
3. The above releases are 100% Centrally funded.